JULY 30, 1971

Written Answers

सार्वजनिक परीक्षा के नतीजों द्वारा किमा जाना चाहिए ।

Written Answers

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समिति ने यह सिफारिश भी की कि इन सिफारिशों को कार्यरूप देने के लिए परीक्षा बोडों और विश्वविद्यालयों से सम्बन्धित कानूनों में संशोधन की इष्टि से कुछ कानून बनाना, मार्ग दर्शन, ग्रध्यन तथा परीक्षा-अनुसंघान के लिए म ग-मलग निधियां निर्धारित करना, एवं सार्वजनिक परीक्षाओं के संचालन और संगठन के हेतु नए विचारों को विशेष प्रोत्साहन देना ग्रावस्यक होगा ।

समीति की रिपोर्ट ग्रभी हाल ही में 9 जुलाई, 1971 को पेश की गई थी ग्रौर इस समय विचाराधीन है।

Messrs Synthetic and Chemicals Ltd., Bombay

•1489. SHRI INDRAJIT GUPTA : Will the Minister of COMPANY AFFAJRS be pleased to state :

(a) whether the Firestone Tyre and Rubber Co, is the single largest share-holder in M/s. Synthetic and Chemicals Ltd., Bombay;

(b) whether the latter Company has received large sums of foreign loans through the Firestone Company and if so, the amount thereof;

(c) whether M/s. Synthetics and Chemicals Ltd., have been refused permission to expand and, if so, the reasons therefor; and

(d) whether a struggle for control of the company is going on between Firestone and their Indian collaborators, Kila Chand, endangering the interests of the shareholders?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY): (a) Yes, Sir. Out of the total share capital of Rs. 5,74,57,780 of the Synthetics and Chemicals Limited the Firestone Tyre and Rubber Company holds shares worth Rs. 1,43,65,000 representing about 25% of the total.

(b) The foreign loan obtained amounted to about 3.42 million dollars. (c) An application of the Synthetics and Chemicals Limited for effecting substantial expansion in the installed capacity is under the examination of the Government.

(d) There were indications of a struggle between Firestone and the Kilachand group but some agreement was brought about at the time of the last annual general meeting of the Company on 29.6.1971 in respect of election of directors. There is however no indication at present that the interests of the share-holders are being endangered.

Scheme for the Development of Inland Water Transport in Bihar

*1491. SHRI BHOLA MANJHI : Will the Minister of SHIPPING AND TRANS-PORT be pleased to state :

(a) whether the Bihar Government had submitted any scheme for the development of inland water transport in the State during the Fourth Plan and if so, the main features thereof;

(b) the estimated cost of the scheme; and

(c) the nature and extent of the assistance proposed to be given to the State in this connection ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) to (c). The Government of Bihar has submitted two schemes for running commercial river services on the Ganga viz. (1) between Patna and Buxar via Dighwara, Chapra and Ballia and (2) between Bhagalpur and Karagola via Colgong. The services were proposed to be run by utilising the existing craft and establishment of the Inland Water Transport Directorate at Patna and each scheme envisaged an additional annual expenditure of about Rs. 4 lakhs. After examining both the schemes in the light of the recommendations of the Bhagavati Committee, the Government of India, in consultation with the State Governments of Uttar Pradesh and Bihar, have decided to run a services on the Ganga between Patna and Ghazipur at a cost of Rs. 5.75 lakhs to be borne by the Central Government on an experimental-cum-promotional basis for one working season in the first This is however, subject to the instance.

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construction of approach roads to the ghats to the served by the proposed service, being undertaken by the State Government's concorned at their cost, and the expenditure on the provision of terminal facilities at ghats in Utter Pradesh and conservancy works of the stretch of the river lying in Bihar being set by the respective State Governments. The question of extending the service to cover the second sector between Bhagalpur and Karagola can be considered only after watching the results of the experimental service now decided to be operated between Patna and Ghazipur.

Promotion of Welfare Services for Children

*1492. SHRI S. A. MURUNGANAN-THAM : Will the Minister of EDUCA-TION AND SOCIAL WELFARE be pleased to state :

(a) whether the recently held Conference of State Ministers in-charge of Social Welfare had urged top priority for the promotion of welfare services for children :

(b) if so, whether the centre has formulated any schemes for the promotion of child welfare :

(c) whether any directives have been given to the States in regard to welfare schemes for children ; and

(d) if so, what are the directives ?

THE DEPUTY MINISTER IN THE OF MINISTRY EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMA-SWAMY) : (a) Yes, Sir.

(b) The Centre had already incorporated schemes for the promotion of Child Welfare when formulating the Fourth Five Year Plan.

(c) No. Sir.

(d) Question does not arise.

Development of New Airport Complexes

*1497. SHRIK. MALLANNA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether two officials of the 'Airport de Paris' visited India during the second week of July, 1971 to consider development of new airport complexes at Bombay, Madras and Delhi ; and

(b) whether they have made any recommendations to Government?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) Two officials of Airport de Paris visited India from 2nd to 9th July, 1971 for discussions on the traffic forecasts prepared by them in respect of the three airports. The consultancy is progressing according to schedule.

Clearance of Local Cheques by Nationalised Banks in Jamnagar

6381 SHRI JADEJA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that in Jamnagar city local cheques are not cleared by Nationalised Banks on Saturday though the banks are working ;

(b) whether Government have received any representation in this regard from the Nawanagar Chamber of Commerce ; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) No, Sir. The clearing of cheques at Jamnagar is done at 11.00 A.M. on Saturdays.

(b) and (c). While no representation has been received specifically in this regard, there was a reference to the point in a memorandum of the Nawanagar Chamber of Commerce addressed to the Banking Commission a covy of which was endorsed to the Government.

Use of Bridge near Income Tax Office, New Delhi

KUMARI KAMLA KUMARI : 6382. Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the attention of Government has been drawn to a letter to the Editor, under the heading 'Use of Bridge near I.T.O.', that appeared in the "Hindustan Times" (Evening News) of 5th July, 1971, in which it has been pointed out that dismantling of Boat Bridge on the Jamuna has led to serious troubles and it has also been, suggested that special buses to and from Secretariat and Krishna Nagar should